COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

IA NO. 930 OF 2018
IN DFR NO. 2374 OF 2018

Dated: 14th September, 2018

Present: Hon'ble Mr. Justice N.J. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of :
International Power Corporation Private Limited .... Appellant(s)
Versus
Karnataka Electricity Regulatory Commission & Ors.
.... Respondent(s)

Counsel for the Appellant(s) : Mr. Anantha Narayana M.G.

Counsel for the Respondent(s) : Mr. Balaji Srinivasan
Ms. Pallavi Sengupta
Mr. Mayank Kshirsagar for R-2

ORDER
(IA no. 930 of 2018 – delay in filing)

The learned counsel appearing for the respondent no.2 submits that reply to application for condonation of delay will be filed during the course of day. Accordingly, she is permitted to file reply after serving copy on the other side.

List the matter on ***20.09.2018.***

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

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